

statement is laid on the Table of the House. [Placed in Library. See No. LT-3722/72.]

(c) Central assistance is given to the State Governments towards various relief, rehabilitation and repair measures taken up by them in the wake of natural calamities and includes gratuitous relief, works provision for drinking water, house building grants and loans, taccavi loans, repairs to damaged roads, irrigation works, flood control works etc.

Balance Sheet of Nasik-Deolali Electric Supply Company

820. SHRI R. P. DAS: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) upto what date Nasik-Deolali Electric Supply Company has issued the balance sheet;

(b) the reason for not issuing the annual balance sheet for the last three years;

(c) whether Government have taken any action against the Directors of the Company for violation of the Company Act; and

(d) if not, the reason therefor?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) The last balance Sheet and Profit and Loss Account filed with the Registrar of Companies relates to the year ended on 31st March, 1968.

(b) The company has not given any reason.

(c) The company and its Directors were prosecuted, convicted and fined by the Court. Prosecutions are also pending against the Directors under Section 614A(2) of the Companies Act, 1956 for not complying with the Court's direction to file, *inter alia*, the Balance Sheet and Profit and Loss Accounts with the Registrar of Companies by the specified dates.

(d) Does not arise.

Committee on Working of Public Sector Undertakings

821. SHRI D. D. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether any Committee appointed by his Ministry had gone into the working of the Public Sector Undertakings which have gone under a loss; and

(b) if so, the remedial measures suggested by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The Honourable Member is presumably referring to the Action Committee on Public Enterprises set up under the Chairmanship of Member, Planning Commission. The Committee is to identify the operational and managerial deficiencies of the undertakings with a view to assisting the administrative Ministries and the Company Managements in taking suitable measures for overcoming the deficiencies and achieving higher levels of performance. Some of the recommendations of the Committee contained in their reports so far accepted by Government include—

- (i) strengthening of management and technical services;
- (ii) changes in organisational structures and manning at corporate and plant levels;
- (iii) improvement in industrial relations, personnel management, motivation, etc.;
- (iv) improvement of maintenance, materials management production planning and control;
- (v) provision of certain balancing facilities;
- (vi) changes in material inputs in certain processes;